

DIVISION BENCH
COURT - I

O-217

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1531(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST MARCH 2024, 10:30 A.M

IN THE MATTER OF	LILA SARKAR VS ROCKWELL POWER TRANSMISSION ENGINEERING PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearances (via video conferencing/physically)

Mr.Reetobroto Kr.Mishra ,Adv.] For the Respondent
Mr.Sayantak Das, Adv.]

ORDER

1. None appears for the petitioner. Ld. Counsel for the Respondent present.
2. On the last date also, there was no appearance on behalf of the petitioner.
3. Await presence of petitioner.
4. Post the matter on **09/05/2024**.
5. It is made clear that if there is no representation on behalf of the petitioner on the next date of hearing, appropriate orders will be passed.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

PJ